

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(1)

C.P. No. 329/2004 In
O.A. No. 661/2002

New Delhi this the 10th day of September, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Col (Retd) RG Srivastava
S/o Late Shri K. Srivastava,
R/o B-702, Plot No.33,
Sector-4, Dwarka, New Delhi.

(By Advocate: Shri Yudhveer Yadav)

Versus

Shri P.K. Rastogi(Trg.) & Chief Administrative Officer,
Ministry of Defence, C-II, Hutmants, Dalhausi Road,
DHQ PO, New Delhi-110 011.

-Respondent

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel for applicant seeks and is allowed to withdraw this petition with
liberty to take legal recourse to redress his grievance.

S. Raju
(Shanker Raju)
Member (J)

cc.

V.K. Majotra
(V.K. Majotra)
Vice Chairman (A)